

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4633
ANSWERED ON:23.04.2010
CASES OF HIV/AIDS
Meinya Dr. Thokchom;Muttemwar Shri Vilas Baburao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the spreading of HIV/AIDS has been checked effectively in the country and the total number of such patients has decreased due to the increased awareness among the people;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; State/ UT-wise;
- (d) the number of HIV/AIDS patients identified in various health centres/hospitals in the country during the last one year and the current year and the number of patients being treated therein, State/UT-wise;
- (e) whether some prisoners in various jails in the country including Tihar jail in Delhi have been identified HIV positive;
- (f) if so, the details thereof; and
- (g) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRVEDI)

- (a)&(b) Yes. Estimated number of persons living with HIV has reduced from 27.3 lakhs in 2002 to 22.7 lakhs in 2008.
- (c) Does not arise.
- (d) 2,99,513 HIV positive persons were identified during the year 2009 and 59,447 have been identified between January to March 2010. State-wise number of persons being treated for HIV/AIDS is annexed.
- (e to g) Yes. Counseling and testing of prisoners was initiated in Tihar Jail in June 2008. Since then, 93 prisoners have been detected to be HIV positive. Of these, 16 HIV positive prisoners are being treated with anti-retroviral drugs.